## RAJYA SABHA

and Empowerment in different States is available in the Ministry's website (*www.socialjustice.nic.in*).

- (b) Yes, Sir.
- (c) and (d) No, Sir.

(e) The Ministry proposes to expand its coverage by selecting Non Governmental Organisations in un-served areas.

## Schemes for handicapped persons

3356. SHRI S. ANBALAGAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government have announced any new programmes/ schemes for welfare of the handicapped persons during the last year;

(b) if so, the details thereof and the results achieved/proposed to be achieved therefrom; and

(C) if not, the achievements made by the existing central schemes/ programmes for welfare of the handicapped persons during the last year?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) and (b) The following new programmes have been undertaken for welfare of the persons with disabilities:

(1) 16 District Disability Rehabilitation Centres (DDRCs) have been sanctioned. These centers provide the following services to persons with disabilities:

(i) Assessment, provision and fitment of needed assistive devices.

(ii) Early detection and early intervention to reduce the impact of disability.

(iii) Advice on prevention of disability.

(iv) Promotion of education, vocational training and employment;

(v) Facilitate issue of disability certificate.

(2) A Pilot project on awareness generation through television regard ing various issues of disabilities has been sanctioned. The programme will be telecast in Assam, Tripura & Arunachal Pradesh, Bihar and Tamil Nadu.

[25 April, 2005]

(3) Projects have been sanctioned to create barrier free facilities in the State Administrative Training Institutes promote these facilities in other Government/public buildings.

(c) Does not arise.

## **Adoption of Tsunami Affected Children**

3357. SHRI ANAND SHARMA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government's attention has been drawn to a large number of requests for adoption of children orphaned due to the Tsunami by the Indian National and foreign organizations; and

(b) the guidelines issued by the central and concerned State agencies on adoption of such children and the conditions for qualifying as adoption agencies and institutions?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN); (a) Yes, Sir. Government of India have received requests for adoption of children orphaned by Tsunami from a large number of people including Indian individuals, organizations and foreign nationals.

(b) No fresh guidelines have been issued for such children by the Central Government

## **Street Children Below Poverty Line**

3358. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister Of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government have conducted any census on the number of street children/below poverty line children;

(b) if so, the latest figures thereof;

(C) whether any concrete steps are proposed to be taken by Government to provide them all the facilities that are enjoyed by the fortunate children and make them responsible citizens;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

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